

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-917(ND)2019

COARM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2019**

**NAME OF THE COMPANY: M/s. Ved Contracts Pvt. Ltd. V/s. M/s. RG
Infra Build Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Amit Prabhat Deshpande, Advocate

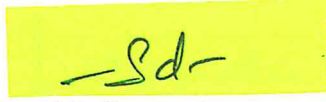
Present for the Respondent: Mr. Vivek Kholi, Mr. Aman Anad &
Mr. Parth Kaushik, Advocates

ORDER

Ld. Counsels submit that the accounts are being reconciled between the parties. In view of the same, he therefore prays for further time.

At request, adjourned to 22nd August, 2019. No further opportunity shall be granted. If the compromise is not effected, the parties should be ready to address the arguments.


(L.N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)